

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, (PRINCIPAL JUDGE, FAMILY COURT), KULLU, DISTRICT KULLU, H.P.**

No. D&SJ/Klu. Misc./12-  
Dated: 5<sup>th</sup> September, 2020.

**OFFICE ORDER**

Due to outbreak of **NOVAL CORONA VIROUS ( COVID-19)** Circuit Court of Family Court at Banjar scheduled on **07-09-2020** is hereby cancelled and all the cases fixed for hearing before the Circuit Court at Banjar on **07-09-2020** shall be taken up for effective hearing on **06-10 -2020** at Banjar during next circuit Court.

**BY THE ORDER OF**

*S dr*  
Principal Judge,  
Family Court, Kullu, HP.

Endst. No. As above

Dated: 5<sup>th</sup> Sept. 2020.

- 9060
1. Learned Civil Judge-cum-Judicial Magistrate, 1st Class, Manali/Banjar.
  2. President, District Bar Association, Kullu/Manali/Banjar;
  3. Learned Public Prosecutor, Kullu.
  4. Learned Assistant Public Prosecutor, Manali/Banjar.
  5. Reader/Ahlmad of the Court for information and necessary action.
  6. Notice board.

*Prasanna Kumar*  
Principal Judge,  
Family Court, Kullu, HP.